

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

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**Subject: Formulation of Policy regarding posting of senior District Judges and Civil Judges (Sr. Division) as Principal District & Sessions Judges and Chief Judicial Magistrates.**

## ORDER

No: 674 of 2022/RG

Dated: 18/04/2022

The Hon'ble Full Court has been pleased to lay down/formulate the policy shall, as far as practicable, govern the posting of senior District Judges and senior Civil Judges (Sr. Division) as Principal District & Sessions Judges and Chief Judicial Magistrates, respectively, in the following manner:

1. The District Judges cadre officers in the Super Time Scale and Selection Grade shall in the first instance be posted as Principal District & Sessions Judges; and, if sufficient number of Officers are not available in those grades, the officers in the Ordinary Grade of District Judges may be posted as Principal District & Sessions Judges.
2. An Officer who has already served in any District as Principal District & Sessions Judge may be posted in the Courts of special jurisdiction having independent character or tribunals.
3. Judicial Officers in the District Judges cadre who are comparatively senior in position shall ordinarily be sent on deputation on the posts, requiring appointment of District Judge cadre officer.
4. Judicial Officers in the cadre of Civil Judge (Senior Division) who are higher up in the seniority shall be posted as Chief Judicial Magistrates in any District. Such Officers may, however, be posted in the Courts of special jurisdiction having an independent character.

**By Order.**

(Sanjeev Gupta)  
Registrar General

No: 12928-52/RG/GS

Dated: 18/04/2022

**Copy of the above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_,

.....for information of Their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu,
4. Registrar Rules, High Court of J&K and Ladakh, Jammu,
5. Registrar Inspection, High Court of J&K and Ladakh, Srinagar,
6. Registrars Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,  
..... for information.
7. CPC, e-Courts, High Court of J&K and Ladakh, with the request to get the same uploaded on the official website of the Hon'ble High Court.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and necessary action.

**Registrar General**

15/13-4-622